

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. I.A. 340/2024

In

C.P.(IB)-402(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: SREI Infrastructure Finance Ltd.

VS

Sterling International Enterprises ltd.

SECTION 7 OF IBC, 2016

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Adv. Aniruth Purusothaman a/w. Adv. Aditya Sharma for Applicant is present.

Neither the hard copy nor the soft copy is available with this Bench. Counsel for the Applicant is directed to ensure the documents are defect free and displayed on DMS. At the request of the Applicant, list on **26.02.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)